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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. NO. 2533/93

New Delhi this the 15th day of September, 1994.

Shri N.V. Krishnan, Vice Chairman(A).

Shri C.J. Roy, Member(J).

1. Urban Basic Service Employees Association (L.S.G. Deptt.), Delhi Administration (Regd.), through its Joint Secretary Shri Ram Bir Singh Yadav, C-566, Chirag Delhi,
New Delhi.

2. Shri Ranbir Singh Mann, S/o Shri Arjan Singh Mann, R/o A-17, Yadav Nagar, Samaipur Badli,
Delhi.

3. Shri Pitamber Jha, S/o Shri Sri Palat Jha, R/o F-4, Super Packaging, Ladoo Sarai,
New Delhi.

..Applicants.

By Advocate Shri G.D. Gupta.

Versus

1. The Secretary (L.S.G.) and Chairman, Urban Basic Service, Government of National Capital Territory of Delhi, 'B' Block, Vikash Bhavan, I.P. Estate,
New Delhi.

2. Project Director (UBS), Urban Basic Service, Government of National Capital Territory of Delhi, 'B' Block, Vikash Bhavan, I.P. Estate,
New Delhi.

..Respondents.

By Advocate Ms Ashoka Jain.

ORDER (ORAL)

Shri N.V. Krishnan

When the matter came up today for final hearing, the learned counsel for the applicants submitted that the applicants had approached the Tribunal at a time when the respondents did not grant the applicants age concession for being eligible for appearing in the examination.. It is stated

by the learned counsel for the applicants that subsequently the examination was held and the respondents on record had permitted all the applicants to appear in the examination if they are otherwise qualified, but exemption of age had been given for this purpose. No age restriction has been imposed upon them. Necessary age relaxation has been given in their favour. It is further stated that as far as this application is concerned, it has become infructuous.

2. We have heard the learned counsel for the respondents. She admits that the applicants have been permitted to appear in the examination after giving them age relaxation which required.

3. In the circumstance, this application is dismissed as having become infructuous.

C.J. Roy
(C.J. ROY)
MEMBER(J)

N.V. Krishnan
(N.V. KRISHNAN)
VICE CHAIRMAN(A)

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